

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

TWELFTH REPORT

(Presented on 27.02.2015)

The Business Advisory Committee held a sitting on Wednesday, the 25th February, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

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| (1) Discussion on Statutory Resolution seeking disapproval of the Mines and Minerals (Development and Regulation) Amendment Ordinance, 2015 (No. 3 of 2015) and Consideration and passing of the Mines and Minerals (Development and Regulation) Amendment Bill, 2015. | 4 Hrs. |
| (2) Discussion on Statutory Resolution seeking disapproval of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Ordinance, 2014 (No. 9 of 2014) and Consideration and passing of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015. | 8 Hrs. |
| (3) Discussion on Statutory Resolution seeking disapproval of the Citizenship (Amendment) Ordinance, 2015 (No. 1 of 2015) and Consideration and passing of the Citizenship (Amendment) Bill, 2015. | 1 Hr. |

NEW DELHI;
26th February, 2015
Phalguna 7, 1936 (Saka)

(Smt. Sumitra Mahajan)
Chairperson,
Business Advisory Committee.